GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.2687 TO BE ANSWERED ON 11.12.2024

UNMANNED RAILWAY CROSSINGS IN THE COUNTRY

†2687. DR. ANAND KUMAR:

SHRI DAROGA PRASAD SAROJ:

SHRI K RADHAKRISHNAN:

SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

SHRI MUKESH RAJPUT:

DR. SANJAY JAISWAL:

SHRI UJJWAL RAMAN SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of railway crossings in the country, State-wise, particularly in Bahraich, Uttar pradesh;
- (b) the number of unmanned level crossings in the country from 2018 to 2024, year wise;
- (c) the steps taken by the Government to remove the level crossings and make them unmanned in the country particulary in Uttar Pradesh, Madhya Pradesh, Bihar, Andhra Pradesh and Assam;
- (d) whether any special measures have been taken by the Government to expedite the progress of such works and the funds allocated for such works along with the criteria for sanctioning of such works and if so, the details thereof;
- (e) the measures taken to reduce the problem of waterlogging in railway underpasses:
- (f) the number of railway crossing closed during 2021-24 and the details of unmanned crossings closed down in Gujarat;
- (g) the time by which the work of approved overbridge railway crossing number 429 is likely to be completed in Jalalpur;
- (h) the number of Railway Under Bridges and Railway Over Bridges constructed from 2018 to till date to eliminate unmanned level crossings;

- (i) the number of deaths reported during 2022-2024 due to said level crossings and the manner in which assistance provided to the families of deceased persons, state-wise; and
- (j) whether the Government proposes to start any campaign to prevent such accidents, if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (j): During 2014-19, total 8948 Nos. Unmanned Level Crossings (UMLCs) on Broad gauge (BG) network of Indian railways was eliminated by manning, closer/merger & construction of Road Over Bridge (ROB)/Road Under Bridge (RUB). Presently there is no UMLC on running lines of Broad Gauge (BG) network of Indian Railway. However, there are 513 Nos. UMLCs on Meter Gauge (MG) and Narrow Gauge (NG) sections on Indian Railway and same will be eliminated during gauge conversion.

During 2022-24, no consequential accident took place at UMLCs existing on Meter Gauge (MG) and Narrow Gauge (NG) sections of Indian Railway network.

As on 01.04.2024, there are 17,083 Nos. of manned Level Crossings (MLCs) on BG network of Indian Railways. State-wise MLCs data (BG) is appended as Annexure.

Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROBs/RUBs constructed on Indian Railways during the period 2004-14 to 2014-24 is as under:

| Period | ROBs/RUBs constructed. |
|---------|---------------------------------|
| 2004-14 | 4,148 Nos. |
| 2014-24 | 11,945 Nos. (about three times) |

During 2021-24, total 3,139 Nos. ROBs/RUBs have been constructed on Indian Railway including 324 Nos. of ROBs/RUBs in the State of Gujarat.

As on 01.04.2024, 4200 Nos. ROBs/RUBs are sanctioned at cost of ₹ 92,692 crore on Indian Railways including 741 Nos. in Uttar Pradesh, 306 Nos. in Madhya Pradesh, 204 Nos. in Bihar, 323 Nos. in Gujarat, 248 Nos. in Andhra Pradesh and 51 Nos. in Assam, which are at various stages of planning and execution.

RUB in lieu of LC No. 429 at Jalalpur on Gwalior-Dholpur section has already been commissioned and LC has been closed. However a work of ROB at this location has also been sanctioned under Setu Bandhan scheme. This work has been taken up by State Government of Madhya Pradesh (Madhya Pradesh Road Development Corporation Ltd.) on single entity basis.

Railways have taken following measures to expedite the progress of ROB/RUB works:

- (i) Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.
- (ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- (iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway

portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.

(iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants, then Railway may permit them to execute the work on a single entity basis.

Railways have also taken several remedial measures to mitigate the problem of water logging in subways. Adequate drainage arrangement has been made as integral part of planning of new Road Under Bridge (RUB)/Subways. In existing RUBs/subways remedial measures like water flow diversion to nearby bridge and nallahs/drains, provision of cover shed on approach roads, provision of hump at entry to Road Under Bridge (RUB), provision of cross drains, sealing of joints etc. have been made as per feasibility, suitability and site requirements. In addition, pumping arrangement has also been made for identified RUBs, to drain out water expeditiously in case of emergency and provision to stop road traffic in exceptional/unusual rainfall situation for safety of road users.

Further, following steps have been taken by Indian Railways to minimize rail accidents at LCs in the country:

- Level Crossings having high Rail/Road vehicular traffic are interlocked with signals for enhancing safety.
- Inspection drives are being launched from time to time to ensure availability of basic infrastructure at level crossings such as whistle boards, road warning boards, speed breakers etc.
- Public awareness campaigns/safety slogans are undertaken to create safety consciousness among road users for safe passage at level crossings.

ANNEXURE REFFRED TO IN REPLY TO PARTS (a) TO (j) OF LOK SABHA UNSTARRED QUESTION NO. 2687 TO BE ANSWERED ON 11.12.2024

State-wise Manned Level Crossings (As on 01.04.2024)

| SN | State | Manned LCs on BG |
|----|------------------|------------------|
| 1 | Andhra Pradesh | 885 |
| 2 | Assam | 860 |
| 3 | Bihar | 1786 |
| 4 | Chandigarh | 3 |
| 5 | Chattisgarh | 183 |
| 6 | Delhi | 24 |
| 7 | Goa | 7 |
| 8 | Gujarat | 1432 |
| 9 | Haryana | 440 |
| 10 | Himachal Pradesh | 13 |
| 11 | Jammu & Kashmir | 28 |
| 12 | Jharkhand | 365 |
| 13 | Karnataka | 629 |
| 14 | Kerala | 381 |
| 15 | Madhya Pradesh | 611 |
| 16 | Maharashtra | 650 |
| 17 | Manipur | 0 |
| 18 | Mizoram | 1 |
| 19 | Nagaland | 1 |
| 20 | Odisha | 675 |
| 21 | Puducherry | 21 |
| 22 | Punjab | 976 |

| 23 | Rajasthan | 876 |
|----|---------------|-------|
| 24 | Tamilnadu | 1285 |
| 25 | Telangana | 263 |
| 26 | Tripura | 15 |
| 27 | Uttar Pradesh | 2889 |
| 28 | Uttarakhand | 149 |
| 29 | West Bengal | 1635 |
| | Total | 17083 |
